

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3728
ANSWERED ON:12.08.2015
Engaging Contingency Staff
Vanaroja Smt. R.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is true that many missions of India in United States had violated rules and instructions while engaging contingency staff;
- (b) if so, the details thereof;
- (c) whether it is also true that they have incurred financial losses on the contingency staff; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) Missions have engaged contingency staff from time to time to meet exigencies of official work in accordance with the relevant rules of the Ministry.

(c) & (d) Staff engaged on a contingency basis are paid as per prescribed scales.
